

**Watches in Small Scale Sector**

143. SHRI DHAMANKAR: Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

(a) the present total annual capacity for watches and alarm clocks in the existing watch manufacturing units in the country and their projected demand;

(b) whether Government are contemplating to set up at least one unit in the Small Scale Sector in each State for the watches and alarm

clocks to fill the gap between demand and production; and

(c) if so, the steps proposed to be taken to provide necessary know-how, procure components etc. for such units?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI B P MAURYA): (a) The estimated demand by the end of 1978-79 for watches, alarm time-pieces and clocks is as under:—

Watches	60 lakhs pieces per annum;
Time-pieces	20 lakhs numbers per annum;
Clocks	3 lakhs numbers per annum.
The existing total capacity for these follows:—	
Watches	16.39 lakhs pieces per annum;
Alarm Time-pieces	13.35 lakhs numbers per annum;
Clocks	3.15 lakhs numbers per annum.

In addition, Government have further approved annual capacity as follows:—

Watches	23.40 lakhs
Alarm Time-pieces	Nil
Clocks	Nil

In the Small Scale Sector the approved annual capacity for wrist watches is 6.58 lakh numbers.

(b) The Development Commissioner (Small Scale Industries) has adopted a programme of setting up initially one unit in one State in the small scale sector for the assembly and progressive manufacture of wrist watches and parts. 13 proposals from different States have so far been approved. There is no such programme for alarm clocks.

(c) The know-how to the extent necessary would be available from

M/s Hindustan Machine Tools Ltd., Bangalore. The approved units are allowed to procure imported parts and components of the movement in c.k.d. condition which are progressively reduced over a period of time.

**Maharashtra-Karnataka Boundary Dispute**

144 SHRI SHANKERRAO SAVANT Will the Minister of HOME AFFAIRS be pleased to state:

(a) what fresh attempts have been made to find a solution to the boundary dispute between Maharashtra and Karnataka and with what success;

(b) whether Government intend to honour its assurance given on the floor of the House on 19th August, 1974 that the dispute would be solved before the next Lok Sabha elections; and

(c) if so, how does it propose to proceed and what is the schedule of work on that behalf?

THE MINISTER OF HOME AFFAIRS (SHRI K BRAHMANANDA REDDY) (a) to (c) The Government has been continuously pursuing its efforts to find a solution to this dispute and it would not be in the interests of successful pursuit of these efforts to give out any details at this stage.

उत्तर प्रदेश में परमाणु बिजली केन्द्र की स्थापना के लिए अर्जित भूमि के मुद्दावजे का भुगतान

145. श्री हरी सिंह क्या परमाणु ऊर्जा मंत्री यह बताने की कृपा करेंगे कि

(क) क्या नरौरा, जिला बुलन्दशहर उत्तर प्रदेश में परमाणु बिजली केन्द्र की स्थापना के लिये ग्राम नरौरा के किसानों से ली गई भूमि के मुद्दावजे की वकाया राशि का अभी तक उन्हें भुगतान नहीं किया गया है, और

(ख) यदि हा, तो इसके क्या कारण हैं ?

प्रधान मंत्री, योजना मंत्री, परमाणु ऊर्जा मंत्री, इलेक्ट्रानिक्स मंत्री तथा अन्तरिक्ष मंत्री (श्रीमती इन्दिरा गाँधी) : (क) और (ख) . जिला बुलन्दशहर के ग्राम नरौरा के किसानों से ली गई भूमि के मुद्दावजे का भुगतान कलकट्टर द्वारा दिये गए अर्धानयंत्र के अनुसार किया जा चुका है। अनुपस्थित व्यक्तियों के मुद्दावजे की रकम राजस्व खाते में जमा करा दी गई है तथा ऐसे व्यक्तियों के मागने पर भदा कर दी जायेगी।

Stock Position of Coal in May, 1975

146. SHRI NITIRAJ SINGH CHAUDHARY Will the Minister of ENERGY be pleased to state:

(a) whether production of raw coal and washed coal by N C D C. in May, 1975 was lower than in April, 1975;

(b) if so, reasons therefor, and

(c) what was the stock position in May, 1975?

THE MINISTER OF ENERGY (SHRI K C PANT) (a) Yes, Sir

(b) The production was lower because of the following reasons —

- (i) Excessive heat affecting manual quarry working,
- (ii) Power interruption and load shedding,
- (iii) High absenteeism of workmen due to marriage season,
- (iv) Heavy stock congestion in depots and fire in stocks, and
- (v) Temporary diversion of Heavy Earth Moving Machinery to over-burden till the stock goes down

(c) 17.9 lakh tonnes

DAVP and State Government Advertisements to Dailies Published from Eastern and North-Eastern Region States

147 SHRI TUNA ORAON Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether district level small dailies like Dainik Chandrabhaga (Suri, West Bengal), Dainik Damodar (Burdwan, West Bengal), Swikriti (Burdwan, West Bengal) Dainik Janapad (Tripura), Dainik Prantajyoti (Süchar, Assam), are deprived of DAVP and State Government advertisements; and